## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## 0.A.No.562/97

Friday, this the 25th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P Radhakrishnan, Senior Technical Supervisor, Telephone Exchange, Mulangunnathukavu, Trichur-680 581.

- Applicant

By Advocate Mr MR Rajendran Nair

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- General Manager, Telecom, Trichur.
- Chief General Manager,
   Telecom, Kerala Circle,
   Trivandrum.
- 3. Union of India represented by Secretary to Government of India, Ministry of Communications, New Delhi.
- 4. Chairman, Telecom Commission, New Delhi.

Respondents

By Advocate Mr TR Ramachandran Nair, ACGSC

The application having been heard on 25.4.97 the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant has filed this application praying for the following reliefs:

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- "(i) Declare that the applicant is eligible to be promoted as Chief Technical Supervisor against 10% quota and to direct the respondents to promote the applicant as Chief Technical Supervisor in the next vacancy that will arise on 31.5.1997;
  - (ii) To direct the 2nd respondent to take a decision on Annexure-A1 representation well before 31.5.97.

His representation in this regard is pending consideration with the second respondent. Learned counsel for respondents states that the second respondent would consider his representation in accordance with the rules and instructions and pass appropriate orders within a reasonable time.

2. In the light of the above submission by the learned counsel for respondents at the Bar, we dispose of the application directing the second respondent to consider the representation submitted by the applicant at A-1 in the light of the rules and instructions and to give the applicant a speaking order within a period of one month from the date of receipt of a copy of this order. No costs.

Dated, the 25th April, 1997.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

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## LIST OF ANNEXURE

Annexure-A1: True copy of the representation dated 24.1.1997 submitted by the applicant to the 2nd respondent.